Application format for submission of bids in auctions by market participants

The Regional Director Public Debt Office Reserve Bank of India Fort, Mumbai - 400 001	
Madam/Dear Sir,	
Tender for	_ (Name of Government Security/State Government c of Government Security/CMB)
Date of Auction	
	release no dated and the tendered hereby offer to purchase the Government Security as
Name of Member/Constituent ^{\$\$}	
SGL/CSGL Account no.	
Member CIF	
Address & Telephone no.	
Bidding for	1-Member Account
Diving 101	2-Member Constituent
Bid Type	1-Competitive
71	2-Non-Competitive
For Competitive Bids only	
Name of Government Security (Bid for	or)
Bid amount in ₹ Face value	
	₹ 100.00) / Yield (per cent per annum) /Spread@
@Note:	
2. In case of re-issued security, pr3. In case of Treasury Bills, price	percent should be expressed up to two decimal points. rice should be expressed in ₹ up to two decimal points. e should be expressed in ₹ up to four decimal points. ond, the spread should be quoted in percentage terms

For Non-Competitive Bids only

Name of Government Security (Bid for)	
Bid amount in ₹ Face value	
For Switch/Buyback of Government Security only	
Name of source security	
Amount of the source security in ₹ (Face Value)	
Price of the source security (expressed up to two decimal places)	
##Choice of destination security	
##Price of the destination security (expressed up to two decimal places)	

Undertaking

- 1. On your acceptance of my/our bid, I/We authorise you to debit my/our current account or Designated Settlement Bank's current account maintained with Reserve Bank of India with the requisite amount.
- 2. I/We have read the terms and conditions of bid for the auction to be held on the captioned date and undertake to abide by them.
- 3. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.
- 4. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
- 5. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.
- 6. I/We have also submitted another bid(s)/not submitted any other bid for the auction to be held on the captioned date. **

Yours faithfully,

Signature:

Designation:

Dated:

Office Stamp of the Bidder/s (To be signed by authorized signatories whose signatures are registered with PDO Mumbai)

- \$\$ If the application is on behalf of a Constituent, indicate the name of the Constituent
- ## Applicable in case of Switch auction of Government Security
- ** Strike off whichever is not applicable

P.T.O.

Notes

- 1. If the applicant's signature is by thumb mark, it should be witnessed by two persons. The full name, occupation and address of the witnesses should be appended to their signature.
- 2. If the application is made in the name of a registered body, the under noted documents, if not already registered at the Public Debt Office, should be submitted to the Public Debt Office along with the investment amount:
 - i) Certificate of Incorporation/Registration in original or a copy thereof certified as true by the Issuing authority under his official seal.
 - ii) Certified copies of Memorandum and Articles of Association or the rules and regulations/ Bye-Laws of the Company/body.
 - iii) Certified copy of resolution in favour of person/s authorized to deal in government securities on behalf of the company/body together with his/their duly attested specimen signature(s).
- 3. Applicant should also submit a Mandate Form (if not submitted previously) for remittance of half-yearly interest and redemption amount on securities issued to them.

Terms and Conditions

- 1. Government Security will be issued for a minimum amount of Rupees Ten Thousand (face value) and in multiples of ₹10,000/- thereafter.
- 2. Separate tender form should be submitted for each bid.
- 3. Results of the auction will be announced by Reserve Bank of India on its website.
- 4. The Reserve Bank of India will have full discretion to accept or reject any or all bids either wholly or partially, if deemed fit, without assigning any reason.
- 5. Tenderer should check for himself/herself the result of the auction and, if successful, collect the bid allotment details from the Reserve Bank of India, Fort, Mumbai.
- 6. In the case of accepted tenders, the Government Security would be issued for the nominal amount applied for at the cut-off price/cut-off yield/cut-off price of destination security (as applicable) emerging in the auction.

- 7. Payment shall be made at the Reserve Bank of India, Mumbai Office, Fort, Mumbai by debit to current account maintained with Reserve Bank of India on the settlement date.
- 8. The Government Security will be issued to the parties by credit to their Subsidiary General Ledger/Constituent Subsidiary General Ledger Account maintained with Reserve Bank of India or in the form of Stock Certificates if provided for in the auction notification.